

Patna University

2132. SHRI HARI KISHORE SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to bring Patna University under the control of the Union Government; and

(b) if so, the decision taken by Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

[Translation]

Bull Calves

2133. DR. P.R. GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the breeding targets fixed and achievements made by the Central Animal Breeding Farms for bull calves for the year 1992-93, 1993-94 and 1994-95 till date, Farm-wise;

(b) the expenditure incurred during the said period;

(c) the basis of distribution of these bull calves to the States; and

(d) the details of distribution of bull calves to states during the years 1992-93 and 1993-94 State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d). The information is being collected and will be laid on the table of the Sabhs.

[English]

Jaggery

2134. SHRI PANKAJ CHOWDHARY: Will the Minister of FOOD be pleased to state:

(a) whether the jaggery is being used for brewing liquor in the eastern Uttar Pradesh and other parts of the country; and

(b) if so, the steps Government propose to take to check this tendency?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The information is being collected from the State Governments.

(b) The Gur (Regulation and Use) Order, 1968, under Clause 3, Prohibits the use of jaggery for the preparation of alcoholic liquor.

Subsidy to Fertilizer Industry

2135. SHRI BRAHMANAND MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the payment of ad-hoc subsidy to Fertilizer Industry has been made;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c). The scheme of concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers is being continued during 1994-95 w.e.f. 10th June, 1994. The payment to Manufacturer/Importer(MOP) is being made on the basis of reports of sales submitted by the State Government/ Union Territory Administrations.

Educational Rights of Minorities

@@2136. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some Members of Parliament have submitted a memorandum regarding educational rights of the Minorities to the Government recently;

(b) if so, the main suggestions made in the memorandum;

(c) the decision taken on the points raised by the members; and

(d) the action taken/proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d). Some members of Parliament have requested the government to safeguard the educational rights of minorities. Issues relating to rights of minority educational institutions are the subject matter of several petitions currently before the Supreme Court.

Seminar on Population

2136-A. SHRI SHRAVAN KUMAR PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a national seminar on 'Population a resource or burden' was held in the Capital on October 20, 1994;

(b) if so, the main observations and suggestions at the Seminar; and

(c) the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE): (KUMARI SELJA): (a) and (b). The Seminar on population was organised by the National Council of Science Museums, under its popular programme 'National Science